

Declaration of Assets and Liabilities

Year 2021 - 2022

I, TRIPURARI SINGH, son/daughter/wife of LATE PRABHU NATH SINGH

aged 54 years, belonging to BIHAR VIDHAN SABHA

service and presently working as ORD PEON - OFFICE ATTENDENT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	S-BI/B-VB 225,000/-	B-I-ONay 35,000/-	B-I-ONay 5,000/-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	No	No	No	No	No
(iii)	Bonds, Debentures and Shares in companies	No	No	No	No	No
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	PO-Saving 35,000/- PO/RD RS. 10,000/-	No	LIC 20,000/- year	No	No
(v)	Motor Vehicles (details of make, etc.)	No	No	No	No	No
(vi)	Jewellery (give details of weight and value)	Gift-Gold 30gm V-1,20,000/-	Gift-Gold 100g V-2,40,000/- Silv-Silver V-40,000/-	No	No	No
(vii)	Other assets, such as values of claims / Interests	Vill-T900 No-Dividend	2.2965 741-15011 41 nts. V-40,000/-	No	No	No

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	39481 No Dim ded.		No	No	No
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		खम-35 खो-31 229650 1642	No	No	No
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	2531 मभग 5232 4633 मान-1 गम- 4241 सक	100097 412131 V-10,0000ft +14715 +14715 +14715 4271	No	No,	No
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN DEYPS6646F UP to Return 2021-2022	No.
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N- Application	
	(iii) Sales Tax [Only in case of proprietary business]	NA	NA
	(iv) Property Tax	NA	NA

C. Personal Detail

GPF/CPF/PRAN No. :-

P.T.S/B-LA-1026

Gender :-

M (M/F)

Date of Birth :-

2 5 0 6 1 9 6 8 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR VIDHAN MANDAL
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

SARAN (CHAPRA)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Tripurari Singh

Name of Employee:

TRIPURARI SINGH

Designation:

ORDERLY PEON - Office Attender

Department:

Bihar Bidhan Sabha
patna.

Place: Patna

Date: 14/02/22

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Tripurari Singh